

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 2066 / Checker/

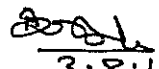
Bilaspur, dated 3...August, 2019

III-6-5/2018 (Relief Act)

Copy of Government Notification No. 7782/2124/XXI-B/C.G./19 dated 02-08-2019 issued by the Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Atal Nagar, Raipur regarding designated the court of District Judge in HJS level and the court of Civil Judge Class-I (CJM) in LJS level as Special Court under Specific Relief Act, 1963 (Amendment) Act, 2018 is forwarded to :-

- 1) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 6) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 14) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, *for information of her Lordship.*
- 15) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, *for information of her Lordship.*
- 16) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 17) Registrar (Vigilance/ I. & E/Judicial/S & A), High Court of Chhattisgarh, Bilaspur *for information.*
- 18) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 19) The Secretary, Government of India, Ministry of Law & Justice, Legislative Department, 4th floor, Shastri Bhawan, Dr. R.P. Road, New Delhi with reference your D.O. letter No. 11(2)/2015-Leg.III, dated 20-09-2018 for information.

- 20) The District and Sessions Judge, Balod/Balodabazar/Balrampur headquarter at Ramanujganj/ Bastar at Jagdalpur/Bemetara/Bilaspur/Dakshin Bastar Dantewara/Dhamtari/Durg/Janjgir-champa/ Jashpur/ Kabirdham(Kawardha) /Kondagaon/ Korba/Koriya (Baikunthpur)/Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja atAmbikapur/ Uttar Bastar (Kanker), Chhattisgarh, for *information & necessary action*.
- 21) The Principal Judge/Judge, Family Court, Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham(Kawardha)/ Korba/Korea at Manendragarh / Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur/ Uttar Bastar Kanker for *information*.
- 22) The Special Judge (SC/ST), Bastar at Jagdalpur//Bilaspur/Durg/Janjgir-champa/ Jashpur/ Korba/Raigarh/ Raipur/ Rajnandgaon/Surguja atAmbikapur for *information*.
- 23) The Chief Judicial Magistrate, Balod/Balodabazar/Balrampur headquarter at Ramanujganj/ Bastar at Jagdalpur/Bemetara/Bilaspur/Dakshin Bastar Dantewara/Dhamtari/Durg/Janjgir-champa/ Jashpur/ Kabirdham(Kawardha) /Kondagaon/ Korba/Koriya (Baikunthpur)/Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja atAmbikapur/ Uttar Bastar (Kanker), Chhattisgarh, for *information & necessary action*.
- 24) The Joint Registrar (S & A Cell/CSJA), High Court of Chhattisgarh, Bilaspur, for *information*.
- 25) The Additional Registrar (Judicial/ Administration/ D.E.& E./ Classification/Checker) High Court of Chhattisgarh, Bilaspur, for *information*.
- 26) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for *information*.
- 27) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for *information*.
- 28) The Accounts Officer, High Court of Chhattisgarh, Bilaspur for *information*.
- 29) Section Officer/ Incharge, Court Manager/ JJB Cell/ Accounts/ O/o R.G./ Confidential/ Budget/Checker/ Protocol/ Works/ D.E./ Compliant/Writ/ Civil/ Criminal/ Central Filing Section/ Supreme Court Section/ Library/ Pension/Cashier/Cause List/Paper Book/Copying, High Court of Chhattisgarh, Bilaspur for *information*.
- 30) In-charge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site of this High Court.


3.8.19
(Neelam Chand Sankhla)
Registrar General

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT
MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR, MANTRALAYA, (C.G.) 492002

NOTIFICATION

2 AUG 2019
Raipur dated 08.2019

F. No. 7782/2124 /XXI-B/C.G./19. In exercise of the powers conferred by section 20 B of the Specific Relief (Amendment) Act 2018, the State Government, with concurrence of the chief Justice of High Court of Chhattisgarh, hereby, designates the Court of District Judge in HJS Level and the Court of Civil Judge Class- I (CJM) in LJS Level established in each District headquarter of respective Civil District for their territorial Jurisdiction, as Special Court to try a suit under the Specific Relief Act, 1963 (47 of 1963) and Specific Relief (Amendment) Act, 2018, in respect of contracts relating to infrastructure projects.

By order and in the name of the
Governor of Chhattisgarh,

(Ravishankar Sharma)
Principal Secretary
Government Of Chhattisgarh
Law & Legislative Affairs Department

2 AUG 2019
Naya Raipur, Dated 08.2019

En. No. 7783/2124/XXI-B/C.G./19.

Copy to,

01. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 5811/II-6-5/2018 Bilaspur Dated 25th May 2019.
02. District and sessions Judge
03. Chief Judicial Magistrate
04. Deputy Secretary, to Chief Secretary, Mantaralaya Chhattisgarh for perusal of Hon'ble Chief Secretary.
05. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya Mahanadi Bhawan, Atal Nagar Raipur.
06. Staff Officer to Principal Secretary Law for perusal of Principal Secretary, Law and Legislative Affairs Department, Government of Chhattisgarh Mantaralaya Mahanadi Bhawan, Atal Nagar Raipur.
07. State Information Officer, NiC Chhattisgarh for publication in the forthcoming E- Gazette (Extra Ordinary).
08. Deputy Director, Govt. Regional Printing Press, in the front of Indrawati Bhawan, Atal Nagar Raipur C.G. for publication in the forthcoming Gazette (Extra Ordinary).

(Maneesh Kumar Thakur)
Additional Secretary
Government Of Chhattisgarh
Law & Legislative Affairs Department

2.8.19